

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/28(KB)2024
IN
C.A.(CAA)/186(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	BRAHMA EXIM SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, CS.] For Petitioners

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **08.08.2024**.

**Anamitra Pal
Court Officer**